

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

COURT NO. : 1

19.03.2021

M.A./350/186/2020

O.A./350/1337/2019

(RESTORATION)

ITEM NO:26

FOR APPLICANTS(S) Adv. :

NIRMAL CHANDRA DAS

-V/S-

EASTERN RAILWAY

Mr. G. K. Chowdhury

FOR RESPONDENTS(S) Adv.:

Mr. K. N. Bhattacharyya

LIBRARY

Notes of The Registry	Order of The Tribunal
	<p>Heard Id. counsel for both sides.</p> <p>We have gone through the grounds on which the restoration has been sought for and we are satisfied that the order can be recalled and the OA can be restored to its original file and position.</p> <p>Accordingly, M.A. 186/2020 is allowed and the OA is restored to its original file and position.</p> <p>Therefore, reply be filed within 4 weeks and rejoinder be filed within 2 weeks thereafter.</p> <p>Let the OA be listed on 27.07.2021 before the Registrar's Court for completion of pleadings with liberty to mention as and when pleadings are over.</p> <p>pd</p>